

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 569 of 2002

Jabalpur, this the 6th day of February, 2003.

Hon'ble Mr. Justice N.N.Singh- Vice Chairman
Hon'ble Mr. R.K.Upadhyaya- Member (Admnv.)

Amarchand Bhartiya son of Nanuram
Bhartiya, aged about 45 years, R/o
Village Lotkhedi, Tah. Bhanpura
Distt. Mandsour, M.P. Posted as
FDBPM, Lotkhedi (Bhanpura) Distt.
Mandsour (MP)

-APPLICANT

(By Advocate- None)

Versus

1. Union of India through
Secretary, Ministry of Communication,
New Delhi.
2. Sub-Divisional Inspector (Postal)
Garoth-458880.
3. Superintendent of Post Office,
Mandsour, Distt. Mandsour-458001.
4. Post Master,
Post Office, Mandsour,
Distt. Mandsour (MP)

-RESPONDENTS

O R D E R (ORAL)

On 11.12.2002 and on 10.1.2003 none appeared on
behalf of the applicant. Today also nobody is present
on behalf of the applicant. It appears that the applicant
has no interest in prosecuting this case. Accordingly,
this O.A. is dismissed for non-prosecution.

(R.K.Upadhyaya)
(R.K.Upadhyaya)
Member (Admnv.)

(N.N.Singh)
(N.N.Singh)
Vice Chairman

...

पृष्ठांक सं अंग्रेजी.....
प्रारंभिक अंग्रेजी.....
(1) राज्य..... राज्य.....
(2) राज्य..... राज्य.....के काउंसल
(3) राज्य..... राज्य.....के काउंसल
(4) राज्य.....
सूचना एवं.....

11.2.2003

Issued
10.2.03